

2-9-94

Hon. Mr. J. S. Dhaliwal, J.P.

Present Sri Rajendra Rai
Advocate for the Petitioner.
The Learned Counsel for
the Applicant States that
he is withdrawing the
Petition for the Reasons
that this Tribunal has
no Jurisdiction to entertain
and try this Case. The
Petition is dismissed as
withdrawn for the reasons
mentioned by the Learned
Counsel for the Applicant.

J. S. M.